

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 18-07-2020**

Sr.no.	Case no.	Name of parties	Next date	stage
1	BA 999/20 In SC 70/19	The State of Bandra Railway Station Vs Sufiyan Mukhtiyar Dalvi		
2	ABA 522/2020	Sanjivakumar Panchambabu Nishad Vs State Vakola Police Station		
3	BA 963/20	STATE GOVERNMENT Khar Police Station Vs Amar Shamfer Singh		
4	ABA 171/20	Maya Pradeep Lohar And 3 Others Vs State Vakola Police Station		
5	ABA 438/2020	Amit Dattaram Koli V/s State Kherwadi P.Stn		
6	BA 686/2020	Sanju Bhikaji Sanap V/s. The State Kherwadi P.Stn.		
7	ABA 621/2020	Suresh Jagubhai Patel V/s. The State BKC P.Stn		
8	ABA 756/20	Tony Singh Seva Singh Rathore and others 7 Vs The State of Maharashtra		
9	BA 1600/20	Mohd. Aman Mohd. Nasim Shaikh --- Vs The State of Maharashtra and Sr. Inspector of Police Kherwadi P. Stn		
10	BA 1608/20	Nasir Sadruddin Hussain Manihar --- Vs The State of Maharashtra – BKC P. Stn.		
11	BA 1628/20	Sharukh Shan Mohd Khan - Vs State - Dharavi P. Stn		
12	BA 845/2020	Arbaz @pachisiya Israr Momin V/s. The State of Maharashtra Kherwado P.Stn.		
13	BA 610/20 In SC 2115/19	The State of Maharashtra Pantnagar P. Stn Vs Rohan Dinkar Nikam		

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14	BA EX _____ In SC 194/2020	Dilshad Alam @ Raju VS The state of Maharashtra Mahim P. Stn.		
15	Ex.22,23 In S.C. NO.76/20	Santosh Vasant Patil and Ors. V/s. The state of Maharashtra Dadar P.Stn.		
16	Ex.102 In SC 297/17	Prakash Nepali and ors V/s The State Cuffe Parade P.Stn		
17	BA Exh.17 in SC 419/19			
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